

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 317

IA-472/2024 IA-5126/2023 IA-5488/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Radiant Castings Pvtg Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 16.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kumar Chitranshu, Advocate.

For the Respondent : Mr. Sandeep Bajaj, Mr. Vipul Jai, Ms. Vanshika Rana,
Adv for R-1 in IA-472/2024
for R-3 in IA-5126/2023.

For the SRA : Mr. Ashok Kumar Singh, Sr. Adv, Mr. Vikram Singh
Baid, Ms. Saloni Singh, Mr. Rajat Joshi
Mr. Asangha Rai, Advocates.

For the RP : Adv. Adarsh Tripathi and Adv. Ajitesh Garg
In IA-5488/2023 : Adv. Mandakini Singh Adv. Ashima Mandla.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-472/2024:-

Written submissions filed by the Applicant and Respondent No. 1 are on record.

Respondent No. 2 is directed to file written submissions within three days.

List the matter for compliance on **02.08.2024**.

IA-5488/2023:-

We heard the submissions made by the Learned Counsel appearing for both the parties.

Arguments concluded. The parties are at liberty to file written submissions along with case laws, if any, within one week.

List the matter on **02.08.2024** for compliance.

IA-5126/2023:-

List these applications after pronouncement of order in IA-5488/2023.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Shammy
16.07.2024